

Annexure-1

Name of the corporate debtor: GARVIT INNOVATIVE PROMOTERS LIMITED; Date of commencement of liquidation: 15.10.2025 ; List of stakeholders as on: 15.11.2025

List of secured financial creditors (PROVISIONALLY ADMITTED)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee					
1	NOBLE CO-OPERATIVE BANK LIMITED	14.11.2025	5,83,11,823	5,83,11,823	Secured loan given to M/s Pantel Technologies Pvt. Ltd. Under corporate guarantee of corporate debtor. Guraantee invoked by bank.	70,00,000	YES	Charge against the assets of Pantel Technologies Pvt Ltd and M/s Garvit Innovative Promoters Limited (in the capacity of Corporate Guarantor of Pantel Technologies Pvt Ltd)	5,83,11,823	3.63				Claim is Provisionally admitted and subject to modification.